

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) to (c) As informed by KVS, the Government of Himachal Pradesh had recommended opening of Kendriya Vidyalayas in the districts of Mandi, Kullu, Bilaspur and Una among others in relaxation of norms applicable for opening of Kendriya Vidyalayas which could not be considered by the KVS due to the non fulfillment of the norms. However, in the academic session 2002-2003, one Kendriya Vidyalaya at Sainj, NHPC, Parbati Project, Kullu in Project Sector has been sanctioned.

### Dowry deaths

\*396. SHRI KAILASH JOSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that dowry deaths have been increasing continuously in each State/Union Territory during the last two years;

(b) if so, the details thereof; and

(c) what steps Government have taken to educate the public to contain the menace?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI) : (a) and (b) As per the statistical data compiled by the National Crime Records Bureau (NCRB), Ministry of Home Affairs, the number of reported cases of dowry deaths in the country as a whole is as follows:

S. No.	Year	No. of dowry death cases reported
1	2000	6995
2	2001	6530*

\*provisional figures

A statement showing the number of incidents of dowry deaths reported in the country, State and Union Territory-wise, during the years 2000 and 2001 is attached (*See below*).

(c) For sensitising and educating the people about the menace of dowry, the Government is implementing programmes like 'Awareness Generation Programme' through the Central Social Welfare Board. The

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National Commission for Women (NCW) has been organising seminars, workshops, conferences, public hearing etc. on various issues concerning women, including dowry and bringing out publicity material on dowry. The Media Units of Ministry of Information & Broadcasting have also been putting up programmes for projecting positive image of women. In the Women's Empowerment Year 2001, some States had organised special awareness campaigns on women related issues, including on the evils of dowry. The Government has constituted a Task Force to review the laws concerning women, including the Dowry Prohibition Act, 1961.

**Statement**

*Number of cases of dowry deaths reported during 2000 and 2001*

Sl. No.	Name of State/Union Territory	Number of cases of dowry deaths reported during the year	
		2000	2001
1	2	3	4
1	Andhra Pradesh	442	535
2	Arunachal Pradesh	0	0
3	Assam	50	28
4	Bihar	1085	694
5	Chhattisgarh	NA	2
6	Goa	2	59
7	Gujarat	93	88
8	Haryana	263	260
9	Himachal Pradesh	4	18
10	Jammu & Kashmir	10	1
11	Jharkhand	NA	NA
12	Karnataka	217	249
13	Kerala	25	22
14	Madhya Pradesh	685	529
15	Maharashtra	371	336

1	2	3	4
16	Manipur	0	0
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	1	0
20	Orissa	276	275
21	Punjab	199	169
22	Rajasthan	429	460
23	Sikkim	0	0
24	Tamil Nadu	191	155
25	Tripura	16	15
26	Uttaranchal	NA	39
27	Uttar Pradesh	2222	2197
28	West Bengal	284	273
TOTAL (States)		6865	6404
29	A & N Island	0	0
30	Chandigarh	2	3
31	D & N Haveli	0	0
32	Daman & Diu	0	0
33	Delhi	125	122
34	Lakshadweep	0	0
35	Pondicherry	3	1
TOTAL (UTs)		130	125
TOTAL (All India)		6995	6530

Source: National Crime Records Bureau, Ministry of Home Affairs, New Delhi.

Note: 1. Figures for 2001 are provisional.

2. Figures for the month of October in respect of Dadra & Nagar Haveli and figures for the month of December in respect of Meghalaya and Orissa for the year 2001 not included due to non-availability of data.

3. NA stands for 'not available'.